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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA.No.882 of 1991

Dated New Delhi, this 20th day of January, 1997.

HON'BLE MRS LAKSHMI SWAMINATHAN, MEMBER (J)
HON'BLE MR K. MUTHUKUMAR, MEMBER (A)

1. Ghanshyam Singh
S/o Late Shri R. S. Singh
Qtr.No.78, Moolchand Hospital
Lajpat Nagar-III
NEW DELHI.
2. Mithan Lal
S/o Shri Mallu Ram
R/o 7, Amrit Nagar
South Extension I
NEW DELHI.
3. Dwarka Mehto
S/o Shri K. Mehto
R/o 761, Sadiq Nagar Sector 2
NEW DELHI.
4. Smt. Manju Sinha
W/o Shri Shankar Mukherjee
237, Srinivaspuri
NEW DELHI.
5. Smt. Shahnaz Parveen
W/o Shri M. N. Sharif
Panchkarma Asst.
C/o Ayurvedic (CGHS) Hospital
Lodi Road
NEW DELHI.

.. Applicants

By Advocate: None present

versus

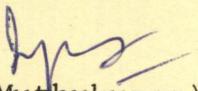
1. The Director General of Health Services
Office of the
Director General of Health Services
Nirmam Bhawan
NEW DELHI.
2. Union of India
Ministry of Health & Family Welfare
Government of India
NEW DELHI (through its Secretary) ... Respondents

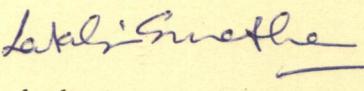
O R D E R (oral)

Mrs Lakshmi Swaminathan, M(J)

None is present for the parties even on the
second call. We find that none had appeared for

the applicant from 1.1.97. In the circumstances,
the OA is dismissed for default and non
prosecution.


(K. Muthukumar)
Member(A)


(Mrs Lakshmi swaminathan)
Member(J)

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